

Annexure-8

Name of the Corporate Debtor: Nagaur Water Supply Company Private Limited[CIN: U41000GJ2008PTC053373]

Date of commencement of CIRP: 17th August, 2021; List of creditors as on: 27th December, 2022

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Doshion Private Limited	20-09-21	19,903,982.00		Operational creditor			Yes		-	-	19,903,982.00	-	Documents required for substantiation of claim not received
2.	Rajasthan State Mines & Minerals Limited	10-09-21	684,462,510.00	1.00	Operational Creditor			No					684,462,509.00	Note:4

Notes:

- The claims received have been verified as on Insolvency Commencement Date of Nagaur Water Supply Company Pvt Ltd i.e., 17th August, 2021.
- All the claims has been verified and admitted based on the information provided by the creditors and to the extent available with the RP as provided by the Corporate Debtor.
- As per Regulation 14 of IBBI(CIRP) Regulations, 2016, the IRP or RP, as the case may be , shall revise the amount of claims admitted , including the estimates of claims made, as soon as maybe practicable, when he comes across additional information warranting such revision.
- Relying upon the Judgement of Hon'ble Supreme Court in the matter of *Committee of Creditors of Essar Steel India Limited Vs. Satish Kumar Gupta [Civil Appeal No. 8766-67 of 2019]*, the said claim is admitted at a notional value of Re. 1 due to the ongoing disputes pending before various authorities against corporate debtor.